

## Statement-II

Sl. No.	Year	Construction/ improvement of roads	Surfacing/ Resurfacing of roads	Permanent works (such as accommo- dation, bridges, culverts and other protection works)	Expenditure incurred (Rs. in crores)
1.	During 6th Five Year Plan ending 31.3.85	2047	5475	181	748.79
2.	1985-86	542	1271	49	218.42
3.	1986-87	618	1266	61	247.13
4.	1987-88	700	1345	76	319.90

(subject to  
revision)

**Excise dues of some Companies**

4288. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) the amounts due as excise duty from Indian Tobacco Co., Golden Tobacco, National Tobacco Co. and Duncans as on 1st November, 1987; and

(b) the steps taken to recover the arrears from the said companies ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b). Information to the extent possible is being collected and will be laid on the Table of the House.

**Raids by C.B.I. and Enforcement Directorate**

4289. SHRI C. MADHAV REDDI :

Will the Minister of FINANCE be pleased to state :

(a) the total number of raids conducted during 1987-88 (till the end of September, 1987) by the C.B.I. and the Enforcement Directorate for violation of the Foreign Exchange Regulation Act, Income-Tax Act, Customs and Excise Rules and for corruption;

(b) the amount collected as a result thereof separately; and

(c) the number of persons prosecuted ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) to (c). During the financial year 1987-88 (from 1.4.87 to 30.9.87) the number of raids conducted, amount collected and persons prosecuted by the C.B.I. and FERA are given as under :

	No. of Searches	Amount collected/ seized	No. of persons prosecuted
C.B.I.	231	Rs. 2.69 Crores	—
FERA	1516	Rs. 1.92 Crores (Indian currency) and Rs. 59.03 Lakhs (equivalent to foreign currency)	36